

वहाँ पर अफसर बीच-बीच में दोनों सरकार के जाते रहे हैं।

**श्री रवि राय :** इस साल क्या व्यवस्था हुई है ?

**श्री बिनेश सिंह :** इसी की बात कर रहे हैं।

**SHRI RAM AVTAR SHARMA :** Since there is sufficient documentary and other evidence to show that the ownership of Kachchativu was in the hands of our country and also to prove that the island was all along in our hands, how did the Government accept the position that it is a disputed territory, instead of insisting that it is our property? If the Government has not got sufficient records, I have sufficient records in my hands. Last year also I said I could place them on the Table. A copy of the records was sent to the Prime Minister also. How and why did the Government accept that it is a disputed territory?

**SHRI DINESH SINGH :** All this matter, as you are aware, Sir, has already been discussed in the house. It is no something that we have accepted. It is something on which the Governments of India and Ceylon have been talking even before Independence.

**श्री भोला नाथ मास्टर :** यह गलतफहमी इसलिए हुई है कि सीलोन के बारे में प्राइम मिनिस्टर ने यह कहा था :

“that the Kachhativu Island issue has been settled between Ceylon and India.”

लेकिन अभी मंत्री महोदय ने जवाब दिया है कि इस मामले में आपस में बातचीत चल रही है तो इस के कंट्रेडिक्शन के लिए क्या कार्यवाही की जा रही है यह मैं आप से पूछना चाहता हूँ वरना यह सबाल ही पैदा नहीं होता।

May I know whether this matter has been settled or it is still pending ?

**श्री बिनेश सिंह :** उपाध्यक्ष महोदय, अभी तय नहीं हुआ है।

**SHRI K. LAKKAPPA:** Mr. Deputy-Speaker, Sir, May I put a straight and categorical question to the Prime Minister of India? So far as Kachhativu is concerned even foreigners are making statements. Very recently even the Pakistan Law Minister when he crossed Kachhativu made a statement that Kachhativu belongs to Ceylon. May I know whether the Government of India are aware that foreign agencies are working to see that Ceylon gets the priority and right over Kachhativu Island? May I know what is the reaction of the Government of India to this? When the Pakistan Law Minister made a statement in Ceylon with respect to their right over Kachhativu Island may I know whether this Government has protested so far as that aspect is concerned? I would like to know what is the intention of the Government of India, whether they would state categorically that this Island belongs to India so far as the negotiations are concerned?

**SHRI DINESH SINGH:** So far as the statement made by the hon. Minister of Pakistan is concerned I can only say that it was none of his business to make any statement on something that we were discussing with Ceylon. So far as this question is concerned we have discussed it recently. It is our feeling and it has been our feeling even before Independence—as I explained that this matter has been under discussion—that this belongs to India. The hon. Member talked about the future. When we are discussing the matter with that Government it will be difficult to prejudge the issue.

**Mr. DEPUTY-SPEAKER :** The Question Hour is over.

## WRITTEN ANSWERS TO QUESTIONS

### Tarapur Atomic Power Plant

\*35. **SHRI MADHU LIMAYE:** Will the PRIME MINISTER be pleased to state:

(a) Whether she has received a note with a covering letter from a Member of Parliament regarding certain defects in the construction of the Tarapur Atomic Energy Plant;

(b) if so, what are the main points in the note;

(c) Whether the immediate or long-term safety is endangered by these defects in construction;

(d) if so, the action taken by Government to ensure that the construction firms carry out safety measures as required by the agreement as expeditiously as possible; and

(e) When the plant is likely to be commissioned?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI): (a) Yes, Sir.

(b) The note draws attention to certain defects noticed in some components of the Tarapur Atomic Power Station. It suggests that adequate warranties be obtained to safeguard the Government of India's interest during the operation of the Plant and the adoption of measures for ensuring safety.

(c) and (d). Necessary repairs have been carried out at the cost of the supplier in conformity with the best technical advice available to the Atomic Energy Commission. The standards adopted for the repairs were no less stringent than those adopted elsewhere under similar circumstances. The reactor is commissioned only on its complying with the required safety criteria.

(e) The first reactor of the Power Station achieved "criticality" on February 1, 1969. Full commercial operation of the Station at 380 MWe is expected to be achieved by July this year.

**Detention of the "Indian Express" Chief Editor by the Chinese in Nepal.**

\*36. SHRI HARDAYAL DEVGUN:  
SHRIMATI ILA PAL CHOUDHURI:

SHRI HEM BARUA:  
SHRI A. SREEDHARAN:  
SHRI R. V. NAIK:  
SHRI MAHENDRA MAJHI:  
SHRI S. M. BANERJEE:  
DR. SUSHILA NAYAR:  
SHRI J. B. SINGH:  
SHRI SHARDA NAND:  
SHRI SHRI GOPAL SABOO:  
SHRI P. VISWAMBHARAN:  
SHRI SURENDRANATH DWIVEDI:  
SHRI D. C. SHARMA:  
KUMARI KAMLA KUMARI:  
SHRI RANJIT SINGH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) Whether it is a fact that the Editor-in-chief of the "Indian Express" was detained and insulted by the Chinese Nationals in Nepal during his visit to that country in January, 1969; and

(b) if so, the steps taken by Government in regard thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) According to our information the Editor-in-Chief was held up and harassed on the Kathmandu-Kodari Road by some Chinese technicians moving in Nepal.

(b) The matter was promptly taken up with the Nepalese authorities who took necessary action in the matter.

#### Naga Truce Period

\*37. SHRI N. R. LASKAR:  
SHRI R. BARUA:  
SHRI P. C. ADICHAN:  
SHRI S. K. TAPURIAH:  
SHRI S. S. KOTHARI:  
SHRI BENI SHANKAR SHARMA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) Whether it is a fact that Naga truce period has been further extended and